

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.205  
**C.P. (IB)/154(AHM)2024**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Jindal Nickel and Alloys Ltd  
V/s  
Surana Meta Cast (India) Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 07/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Mr. Vishal Dave, Adv.  
For the Respondent : Mr. Mahadev Birla, Adv.

**ORDER**

Vakalatnama of Learned Counsel for the respondent is not proper and without court fee stamp. He is directed to amend the same.

List for further consideration on 15.07.2024.

Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**